NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.44(MAH)/2010/(T.P.) CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE PARTIES: Mr. Rajeev Ramchandar Nanda

V/s.
M/s. Ramchandar's Coaching Institute Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
2	Breatup Samput	Advocat = for perpond	ents.
2	K-9-Varadton	Advante for Ovg.	(dis

ORDER

C.P. No. 44/397-398/CLB/MAH/2010

- 1. Ld. Counsels for both the sides are present.
- 2. C.P. No. 44 will be heard on 05.10.2016 along-with C.A. No(s). 132, 51, 147, 83.
- 3. Bench Officer/Registry shall fix and club all four applications together to put up on the next date of hearing.
- 4. Next date of hearing is duly communicated to both the sides in the court.

sd/-

Dated: 01.09.2016

Shri M.K. Shrawat Member (Judicial)